CENTRAL ADMINISTRATIVE TRIBUNA, PRINCIPAL BENCH

RA No.157/97 in OA 1953/1992

New Delhi, this 28th day of July, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J) Hon'ble Shri S.P. Biswas, Member(A)

Sub-Inspector Husan Singh, No.D/394 s/o Shri B.S. Verma 301, Police Colony, Ashok Vihar Delhi-32

.. Applicant

(in person)

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versus

Union of India, through

- 1. Secretary
  M/Home Affairs, New Delhi
- 2. Commissioner of Police MSO Building, IP Estate, New Delhi .. Respondents

ORDER(in circulation)

Hon'ble Shri S.P. Biswas

This RA has been filed against the order dated 9.4.97 passed in OA 1953/1992. That OA was partly allowed and disposed of with the following orders:

- (a) The apeal of the applicant to allow him special pay from 1.1.88, the date from which it was stopped fails being devoid of merits;
- (b) The decision of the respondents to effect recovery of overpayment from 1.1.86 onwards is set aside; and
- (c) If the respondents are of the opinion that the amount of overpayment has to be recovered, they have to issue show cause notice to the applicant, hear him, consider his defence and take an objective decision recording reasons thereof.
- 2. At the outset, it is made clear that the scope of review is very limited. The Tribunal is not vested with any inherent power of review. It exercises that power under Order 47, Rule 1 of CPC which permits review if there is (1) discovery of a new and important piece of evidence, which inspite of due diligence was not available with the review applicant at the time of





hearing or when the order was made; (2) en error apparent on the face of the record or (3) any other analogous ground. None of these ingredients are available in the present RA. The grounds advanced by the review applicant have already been carefully considered by us at the time of hearing and therefore there is no fresh ground now that would warrant us to review our judgement.

3. In the circumstances, the RA is rejected being devoid of merits.

(S.P. Biswas) Member(A)

(Dr. Jose P. Verghese)
Vice-Chairman(J)

/gtv/

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